

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Ld. Counsel for the petitioner informed that similar ~~On Pet. No. 199/KB/2013~~
the same parties are listed on 15/11/2017 and prayed that ~~IA No. 178/KB/2017~~
listed on that date. Prayer is allowed.

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
List the matter on 15/11/2017 **Hon'ble Member (J) Shri Jinan K.R.**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Tapan Bhar. -Versus- Pashupati Nath Himghar Pvt.Ltd. & Ors (Jinan K.R.) Member (J)		
Under Section	(Vijai Pratap Singh) Member (J)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Siddhartha Sharma, Adv. } For Petitioner
2) Ms. Namrata Basu, Adv. }
PATITA PARAN BISHTA, Adv. - Respondent 1

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13/10/17
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1. Anitra Basu, Adv. } Respondent.
Anurita Chatterjee, Adv. }
No. 13

[Signature]
13.10.17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the petitioner informed that similar matter between the same parties are listed on 15/11/2017 and prayed that this case may be listed on that date. Prayer is allowed.

List the matter on 15/11/2017.



(Jīnan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)